

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3880
ANSWERED ON:20.03.2013
REPATRIATED WORKERS
Lal Shri Kirodi

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has made any assessment of the impact of the repatriation of Indian workers from other countries particularly the gulf countries on account of global economic recession;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take steps for the rehabilitation of such workers; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) & (b): The majority of ECR (Emigration Clearance Required) category of Indian workers go for employment to Gulf countries and return after the completion of their employment contracts. The Ministry of Overseas Indian Affairs does not maintain data about returnee workers.

(c) & (d): At present, there is no special scheme to rehabilitate such returnee workers. However, the Ministry of Overseas Indian Affairs has launched Mahatama Gandhi Pravasi Suraksha Yojana (MGPSY) on a pilot basis to encourage and enable overseas Indian workers having Emigration Check Required (ECR) passports going to ECR countries, to (a) save for their return and resettlement, (b) save for their old age and (c) obtain a Life Insurance cover against natural death during the period of coverage.